

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP (IB) No. 14/CB/2021, IA (IB) No. 15/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rourkela Steel Syndicate -Vs- Metistech Fabricators Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Aditi Sharma, Adv.

For Respondent (s)

ORDER

IA (IB) No. 15/CB/2024

Ld. counsel Ms. Aditi Sharma appears for the applicant. This is an application filed under Section 19(2) of IBC, 2016 for direction directing the respondents to provide all information and documents and to assist the applicant to complete CIRP in a time bound manner. Applicant is directed to send notice to all the respondents by speed post and e-mail. Registry is also directed to send notice to all the respondents by e-mail. List the matter on 19.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)